


केन्द्रीय सूचना आयोग
Central Information Commission
बाबा गंगनाथ मार्ग, मुनिरका
Baba Gangnath Marg, Munirka
नई दिल्ली, New Delhi -110067

Dated the 05th September 2018

OFFICE ORDER

In Partial modification to Central Information Commission's office order No. 3/3/2008/Admn/CIC dated 08/08/2018 and as mandated in Section 5 of the RTI Act, 2005, Smt Savita Taluja, Section Officer (Admn) is nominated CPIO for the following matters with immediate effect:-

- i. All establishment matters of the Commission
 - ii. Appointment and swearing in of Information Commissioners.
 - iii. Appointment/recruitment of officers and staff and their personal matter.
 - iv. Audit of proactive disclosure/Suo- moto disclosure under section 4 of RTI Act.
 - v. Raj Bhasha.
 - vi. Framing of Recruitment Rules.
 - vii. All cases related to engagement of Legal Consultants/ Retainers, Consultants/Outsourced staff
 - viii. Post retirement entitlements of former CICs and ICs and provisioning of the same
2. All other entries will remain unchanged.
 3. This order is issued with the approval of Chief Information Commissioner


(S.P. BECK)
Joint Secretary (Admn) 05.09.18

Copy to:

1. PPS to CIC.
2. PPS to ICs.
3. PS to Secretary.
4. PS to Addl. Secretary.
5. PS to Registrar (Consultant).
6. JS (Admn)/JS (MR)/ JS (Law)/ JS (Plg. & Bud.)
7. NIC, CIC for ensuring uploading of orders on CIC website
8. All Deputy Secretaries/Dy. Registrars/ Designated Officers..

9. DDO/ /RTI Cell/CR-1 & CR-2/Dak Section/Library/Record Room/Legal Cell.
10. Persons concerned
11. Guard File